

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 14489/2021

(Arising out of impugned final judgment and order dated 27-08-2021 in SAD No. 246/2021 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

ANJALI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION and I.R.)

WITH

SLP(C) No. 14675/2021 (XI)

(FOR ADMISSION and I.R. and IA No.117915/2021-EXEMPTION FROM FILING O.T. and IA No.117914/2021-DELETING THE NAME OF PETITIONER/RESPONDENT and IA No.117916/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.117913/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES.)

SLP(C) No. 15581/2021 (XI)

(FOR ADMISSION and I.R. and IA No.118769/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.118770/2021-EXEMPTION FROM FILING O.T. and IA No.118766/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..).)

SLP(C) No. 16558/2021 (XI)

(FOR ADMISSION and I.R. and IA No.125531/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.125553/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.125530/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16002-16003/2021 (XI)

(FOR ADMISSION and I.R. and IA No.129412/2021-EXEMPTION FROM FILING O.T. and IA No.129468/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES.)

SLP(C) No. 17019/2021 (XI)

(FOR ADMISSION and I.R. and No.137723/21A021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137725/2021-EXEMPTION FROM FILING O.T. and IA No.137724/2021-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.137722/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES.)

SLP (C) Diary No. 32296/2021

[TO BE TAKEN UP ALONG WITH ITEM NO.28 I.E. SLP(C) No. 14489/2021.]

(With IA No. 3482/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 3483/2022 - EXEMPTION FROM FILING O.T. and IA No. 3485/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 04-02-2022 This petition was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY**

For Petitioner(s)

**Mr. K. V. Viswanathan, Sr. Adv.
Ms. Astha Sharma, AOR
Ms. Mantika Haryani, Adv.**

**Mr. Shail Kumar Dwivedi, AOR(NP)
Ms. Vibha Dwivedi, Adv.
Mr. Siddharth Krishna Dwivedi, Adv.**

Mr. Sarvesh Singh, Adv.

Ms. Malvika Kapila, AOR

**Mr. K. V. Viswanathan, Sr. Adv.
Ms. Kaveeta Wadia, Adv.
Ms. Nidhi Mohan Parashar, AOR
Mr. Vikrant Kumar, Adv.
Mr. Kumar Gaurav, Adv.**

**Mr. Kausar Raza Faridi, AOR
Mr. Shahbaaz Jameel, Adv.
Mr. N. B. V. Srinivasa Reddy, Adv.
Ms. Sarika Verma, Adv.
Ms. Ruma Pathak, Adv.
Mr. Jugul Kishore Gupta, Adv.**

For Respondent(s)

**Mr. Vinod Diwakar, Adv. AAG.
Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.
Mr. B. N. Dubey, Adv.
Mr. Abhinav S. Aggrawal, Adv.
Mr. Ajay Prajapati, Adv.
Mr. Mayank Pandey, Adv.
Mr. Gaurav Singh, Adv.**

Ms. Ayushi Singh, Adv.

Ms. Swega Aggarwal, Adv.

Mr. Virender Vashisht, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

**The matters stand adjourned in terms of the letter
circulated by the learned counsel for the petitioner.**

List the matters in the first week of March, 2022.

**(NIDHI AHUJA)
AR-cum-PS**

**(RENU KAPOOR)
BRANCH OFFICER**